

CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH

RA No.17/2001 in OA No.1177/1996

Allahabad, this 23rd day of May, 2001

Hon'ble Shri Justice R.R.K.Trivedi, VC(J)
Hon'ble Shri M.P. Singh, Member(A)

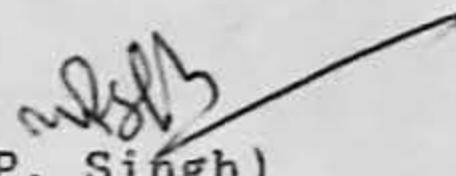
Jai Prakash Gupta
Vill. & PO Belwa Sahson, Allahabad .. Applicant
(By Shri R.P. Singh, Advocate)

versus

Union of India & Ors. .. Respondents

ORDER(in circulation)
Shri M.P. Singh

Review application is filed on behalf of the applicant for review of the oral order dated 6.2.2001 by which OA No.1177/1996 was dismissed for the detailed reasons mentioned therein. On a careful consideration of the averments made in the RA, we find that the review applicant except reiterating what he has stated in the OA has not come with any fresh legal ground which was not available with him at the time of disposal of the OA and which would have a bearing on proper adjudication of the case. In this view of the matter, the RA does not merit consideration and deserves to be dismissed. We do so accordingly. No costs.


(M.P. Singh)
Member(A)

I recorded reasons for dismissing review application in order sheet on 26/3/2001. Reasons are given part of record.

(R.R.K. Trivedi)
Vice-Chairman

23/5/2001

/gtv/